

(Figures in Tonnes)

<i>Sl. No.</i>	<i>States/Union Territories</i>	<i>Monthly quota from February, 1987 on</i>
<i>1</i>	<i>2</i>	<i>3</i>
16.	Lakshadweep	71
17.	Madhya Pradesh	25031
18.	Maharashtra	29938
19.	Manipur	694
20.	Meghalaya	662
21.	Mizoram	261
22.	Nagaland	426
23.	Orissa	12393
24.	Pondicherry	400
25.	Punjab	7945
26.	Rajasthan	16914
27.	Sikkim	165
28.	Tamil Nadu	22547
29.	Tripura	1001
30.	Uttar Pradesh	52926
31.	West Bengal	25888
Total		333068

*[English]***Inter State Movement of Ghee**

2153. SHRI JAYANTILAL VIRCHAND SHAH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that a number of States have imposed restrictions on the Inter-State movement of vegetable (Ghee) oils in the country;

(b) whether Union Government have urged the State Governments to ensure free

movement of vegetable ghee within the country;

(c) if so, the details thereof;

(d) whether Government have granted permission to increase capacity in vegetable ghee units during last two years, if so, the details thereof; and

(e) the present policy of Government with regard to allowing capacity increase in vegetable ghee Sector?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRIRAMPUJAN PATEL): (a) There were some reports about the restrictions imposed on the movement of vanaspati/edible oils by the Government of Gujarat.

(b) and (c). Yes, Sir. The Union Government had taken up the matter with the Gujarat Government, who had informed that no restrictions on movement of vanaspati outside Gujarat formal or informal have been placed by Government of Gujarat.

(d) Yes, Sir. A statement is given below.

(e) Expansion is allowed to all the vanaspati units who are having a capacity of less than 25 tonnes per day as a minimum economic size. However, vanaspati units located in hilly areas and zero industry districts are considered for higher capacity. For allowing expansion more than 25 tonnes per day capacity, the following guidelines have been laid down:—

- (a) Location of the unit;
- (b) Production performance of the unit and the quality of its products;
- (c) Demand for and consumption of vanaspati;
- (d) Availability of infrastructure facilities like coal, power etc.
- (e) Availability of raw material particularly with reference to the availability of permitted edible oils.

STATEMENT

List of factories who have been granted permission to increase capacity in vegetable ghee during last two years (1.8.1988 to 16.8.1990)

<i>Sl. No.</i>	<i>Name of the Unit</i>	<i>Existing Capacity</i>	<i>Additional Capacity</i>	<i>Total Capacity</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1.	M/s. Purohit and Company, Nagpur	6000	1500	7500
2.	M/s. Madras Vanaspati Limited	6000	1500	7500
3.	M/s. Sri Krishna Vanaspati Products	3150	4350	7500
4.	M/s. Haryana Vanaspati Limited, Kundli	3000	4500	7500
5.	M/s. Rajadhiraj Industrial Limited, Seoni	7500	7500	15000
6.	M/s. Nafed., Raichur	4500	3000	7500
7.	M/s. WIPRO Limited, Tumkur	1575	5925	7500
8.	M/s. Dipak Vegetable Oil Industrial, Manvadar	6000	1500	7500
9.	M/s. Sree Radhakrishna Vegetable Oil Products Company, Kalluru	3000	4500	7500

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<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
10.	M/s. Kerala Soaps and Oils Limited, Calicut	3000	4500	7500
11.	M/s. Tungabhadra Industrial Private Limited, Secunderabad	4500	3400	7500
12.	M/s. Liberty Vegetable Products Private Limited, Bangalore	1575	5925	7500
13.	M/s. Swarup Vegetable Products	7500	7500	15000
14.	M/s. Dipak Vegetable, Manavadar	7500	7500	15000
15.	M/s. U.P. Coop. Fed. Limited	15000	15000	30000
16.	M/s. Oswal Van and General Industrial	7500	7500	15000
Grand Total:		87300	85200	172500